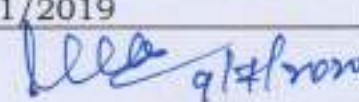


**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 10.07.2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p style="text-align: center;"><b><u>TO HEAR ON IA</u></b></p> <p>1) R.A. 188/2020</p>	<p style="text-align: center;"><b><u>EVIDNCE</u></b></p> <p>1) S.C. 136/2015</p> <p style="text-align: center;"><b><u>HEARING</u></b></p> <p>2) Crl.Misc.714/2020</p> <p style="text-align: center;"><b><u>OBJECTION</u></b></p> <p>3) Crl.Misc. 718/2020 4) Crl.Misc. 722/2020 5) Crl.Misc. 758/2020 6) Crl.Misc. 759/2020 7) Crl.Misc. 772/2020</p> <p style="text-align: center;"><b><u>COMPLIANCE</u></b></p> <p>8) Crl.Misc. 784/2020 9) Crl.Misc. 788/2020</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
	<p style="text-align: center;"><b><u>COMPLIANCE</u></b></p> <p>1) Crl.Misc. 792/2020</p> <p style="text-align: center;"><b><u>TO HEAR</u></b></p> <p>2) CRL.R.P. 10/2020</p> <p style="text-align: center;"><b><u>ORDERS</u></b></p> <p>3) Crl.Misc. 726/2020 4) Crl.Misc. 737/2020 5) Crl.Misc. 745/2020 6) Crl.Misc. 746/2020 7) Crl.Misc. 751/2020</p> <p style="text-align: center;"><b><u>JUDGEMENT</u></b></p> <p>8) S.C. 209/2018 9) S.C. 53/2019 10) S.C. 101/2019</p>

  
 Prl. District & Sessions Judge  
 Bengaluru Rural District  
 Bengaluru

NOTE:- 1. Other cases listed on 10.07.2020 are posted to 28.07.2020.  
 2. All Advocates are requested to strictly follow SOP dated 28.05.2020 and 27.06.2020 issued by Hon'ble High Court of Karnataka.

**PHYSICAL SITTING CAUSE LIST 10.07.2020 OF II  
ADJ, BENGALURU RURAL DISTRICT**

Sl	Case No.	Stage	
1	Crl Misc 509/2020	Hearing	
2	Crl Misc 715/2020	Hearing	
3	Crl Misc 730/2020	Hearing	
4	Spl. Case 41/2013	Hearing	
5	Spl. Case 170/2020	Hearing	
6	Spl. Case 209/2020	Hearing	
7	Spl. Case 81/2008	Judgment	
8	Spl. Case 125/2014	Judgment	
9	Spl. Case 146/2014	Judgment	
10	Spl. Case 202/2015	Judgment	
11	Crl Misc 719/2020	Objection	
12	Crl Misc 723/2020	Objection	
13	Crl Misc 736/2020	Objection	
14	Crl Misc 755/2020	Objection	
15	Crl Misc 769/2020	Objection	
16	Crl Misc 780/2020	Objection	
17	Crl Misc 783/2020	Objection	
18	Spl. Case 193/2019	Order	

**Judicial custody cases**

19	Spl. Case 225/2017		
20	Spl. Case 98/2015		
21	Spl. Case 277/2018		
22	Spl. Case 385/2018		
23	Spl. Case 402/2018		
24	Spl. Case 458/2019		
25	Spl. Case 39/2008		
26	Spl. Case 162/2020		
27	Spl. Case 175/2020		
28	Spl. Case 80/2018		
29	Spl. Case 70/2020		

Note: Other cases are adjourned as per direction of Hon'ble HCK



**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 10-07-2020**

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00-12:00 AM</b>				
1	R.A. 1/2019 (ARGUMENTS.) IA/1/2019		RAMAKKA, DEAD BY LRS, YELLAMMA Vs K. M. ARJUNLAL, DEAD BY LRS RAJENDRA KUMAR	S. J. KUMAR
2	R.A. 8/2019 (ARGUMENTS.)		GURU REDDY Vs G. CHANDRAMMA	B. S. SUDHIR
3	R.A. 65/2019 (ARGUMENTS.) IA/1/2019		THIMMAKKA Vs B. H. GURURAJ	S. A. SUDHINDRA
4	M.C. 80/2020 (ORDER)		Keerthana V Vs Narasimha Murthy	N Suresh
<b>3.00- 4.00 PM</b>				
5	R.A. 99/2018 (CALL ON)		TANUJA Vs BYRANNA	K B J
6	R.A. 105/2018 (CALL ON) IA/1/2018		JAYARAM REDDY Vs GOWRAMMA	R HARINATH
7	M.A. 3/2019 (Further Arguments) IA/1/2019 IA/2/2019		KARITHIMMAIAH Vs THE TAHASILDAR	R. NALINA
8	R.A. 83/2019 (Further Arguments) IA/1/2019		VENAKTESH Vs NARAYANASWAMY	V. K.
<b>Cases listed below are adjourned due to Covid 19</b>				
9	M.C. 204/2020 (ARGUMENTS.)	15-07-2020	Narasimha Murthy Vs Sumithra H N	EGN
10	R.A. 96/2018 (CALL ON) IA/1/2018	15-07-2020	JAYALAKSHMAMMA ALIAS JAYAMMA Vs BYRAPPAB	LAKSHMISHA N.
11	M.A. 38/2019 (STEPS) IA/1/2019	20-08-2020	LAKKAMMA Vs RANGAMMA	MESTHRAPPA. M.
12	M.C. 178/2020 (APPEARANCE OF PARTY)	20-08-2020	Vijay Kumar K Vs Rani Seethalakshmi S	D Gunashekhar
13	M.C. 224/2020 (APPEARANCE OF PARTY)	20-08-2020	Poornima Vs Hombegowda	Shobha Shivaramesh

**PRL. DISTRICT AND SESSION JUDGE**  
**MOHAN BADAGANDI**  
**VI ADDL.DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-07-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	M.C. 208/2020 (APPEARANCE OF PARTY)	20-08-2020	Reema Roy Vs Satish Sekhasaria	Anil Reddy S
15	M.C. 190/2020 (APPEARANCE OF PARTY)	20-08-2020	SANTHOSH B JOJI Vs VEENA B J	MANJUNATH M S
16	M.C. 209/2020 (NOTICE)	20-08-2020	Pradeep Rama Reddy Vs Shilpa	Avinash Vasanthkumar
17	M.C. 216/2020 (NOTICE)	20-08-2020	Prasad K M Vs Mahalakshmi S	R Nanje Gowda
18	R.A. 221/2020 (NOTICE) IA/1/2020 IA/2/2020	20-08-2020	SUJATHA Vs R. CHANDRAMMA	P.M.SIDDAMALLAPPA
19	Misc 41/2020 (NOTICE) IA/1/2020	20-08-2020	THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY Vs NAGARATHNAMMA	M. V. KINI
20	Misc 42/2020 (NOTICE) IA/1/2020	20-08-2020	THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY Vs MUNIYAMMA	M. V. KINI
21	M.C. 191/2020 (Evidence)	27-08-2020	Sridevi G Vs Hemanth Kumar S	M J Alva
22	M.C. 192/2020 (Evidence)	27-08-2020	Ramesha V T Vs Shashikala V M	Chidanandappa R H
23	EX 5/2019 (Objection)	27-08-2020	MUTHOOT FINANCE LIMITED, REP. BY ASST. MANAGER, AMIC, Vs MURTHY K. Y.	GANESH. R.
24	M.C. 78/2020 (Objection)	27-08-2020	Narasimha Murthy M, Rep. by his Power of Attorney Holder Srinivas Murthy Vs Keerthana V	G P R Legal
25	O.S. 7/2018 (COMPLIANCE) IA/1/2018 IA/2/2018	28-08-2020	GAYATHRI SATSANGH SABHA TRUST (R), REP. BY GENERAL SECRETARY Vs RAMANNA S. A.	KESHAVAKUMAR

**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL.DISTRICT & SESSIONS JUDGE  
Cause List Date: 10-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	EX 154/2018 (Await report)	28-08-2020	INDUSIND BANK LTD, REP. BY GPA R.SANNAKALA Vs SANDEEP. S.R	R. PRABHAKAR



**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 10-07-2020**

*computer sec.*

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00-12:00 AM</b>				
1	Crl.Misc. 776/2020 (FIRST HEARING)		NIKIL M. <b>Vs</b> SOLADEVANAHALLI POLICE STATION	KNB LAW ASSOCIATES
2	Crl.Misc. 706/2020 (HEARING)		RAVI <b>Vs</b> KADUGODI POLICE STATION	A. RANGAPPA
3	Crl.Misc. 720/2020 (HEARING)		ANSHUL JAIRATH <b>Vs</b> VARTHUR POLICE STATION	KREIOZ LEGAL SOLUTIONS
4	Crl.Misc. 744/2020 (HEARING)		PARIVALA JAGGA ALIAS JAGADISH G. <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	THIMMEGOWDA H. G.
5	Crl.Misc. 753/2020 (HEARING)		RAGHU <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	M. T. GANGASWAMY
6	Crl.Misc. 728/2020 (ORDER)		NANDH KUMAR A. <b>Vs</b> EXCISE POLICE STATION, T. DASARAHALLI RANGE	S. G. MAHESWARA
<b>3.00- 4.00 PM</b>				
7	SC 239/2019 (ARGUMENTS.)		SOLADEVANAHALLI POLICE STATION <b>Vs</b> A1. ACHUTHYA KUMAR GHANI ALIAS VISHWANATH SOMANNA KOLIWAD	A
8	Crl.Misc. 351/2020 (ORDER)		SHIVAKUMAR <b>Vs</b> THIRUMALASHETTIHALLI POLICE STATION	M. MUNE GOWDA
9	SC 306/2018 (Objection)		BYADARAHALLI POLICE STATION <b>Vs</b> A1. DORE ALIAS KAPPAL DORE	A
10	SC 246/2019 (Objection)		SULIBELE POLICE STATION <b>Vs</b> A1. SHANTHA	A
11	Crl.Misc. 729/2020 (Objection)		BASAVARAJ ALIAS BASAVA <b>Vs</b> ANUGONDANAHALLI POLICE STATION	NATARAJ D.

**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL.DISTRICT & SESSIONS JUDGE  
Cause List Date: 10-07-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Crl.Misc. 735/2020 (Objection)		MUNSIFFULLA KHAN Vs DABASPETE POLICE STATION	ANEES ALI KHAN
<b>Cases listed below are adjourned due to Covid 19</b>				
13	Crl.Misc. 762/2020 (Office Objections)	13-07-2020	JANAKAMMA Vs KUMBALAGODU POLICE STATION	CHOKKA REDDY
14	Crl.Misc. 766/2020 (Office Objections)	13-07-2020	K. ABHISHEK ALIAS ABHI Vs MADANAYAKANAHALLI POLICE STATION	M. T. RANGASWAMY
15	Crl.Misc. 785/2020 (Office Objections)	13-07-2020	H. FEROZ Vs MADANAYAKANAHALLI POLICE STATION	AJAY KUMAR
16	Crl.Misc. 790/2020 (Office Objections)	13-07-2020	VENKATESH Vs WHITEFIELD POLICE STATION	NAGARAJ V. N.
17	Crl.Misc. 791/2020 (Office Objections)	13-07-2020	RAMESH N. Vs WHITEFIELD POLICE STATION	NAGARAJ V. N.
18	Crl.Misc. 793/2020 (Office Objections)	13-07-2020	MADHUKESHWARA Vs KUMBALAGODU POLICE STATION	NATARAJ D.
19	SC 106/2020 (SUMMONS)	24-08-2020	DODDABALLAPURA TOWN POLICE STATION Vs A1. SUNIL CHOWDARI	A
20	SC 164/2016 (313 Statement)	24-08-2020	THIRUMALASHETTIHALLI POLICE STATION Vs ANIL KUMAR @ ANIL @ RAJ	
21	SC 46/2019 (FDT)	24-08-2020	NELAMANGALA RURAL POLICE STATION Vs A1. MOGADAM	A
22	SC 57/2019 (FDT)	24-08-2020	SOLADEVANAHALLI POLICE STATION Vs A2. SANTHOSH ALIAS SANTHU	A
23	SC 284/2019 (NBW TO ACCUSED)	24-08-2020	TAVAREKERE POLICE STATION Vs A1. CHIKKANNA D. S.	A



**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL.DISTRICT & SESSIONS JUDGE  
Cause List Date: 10-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	SC 73/2019 (FDT)	25-08-2020	VARTHUR POLICE STATION <b>Vs</b> A1. MANJUNATHA ALIAS MEDI MANJA	A
25	SC 79/2019 (FDT)	25-08-2020	WHITEFIELD POLICE STATION <b>Vs</b> A1. MUNEER	A
26	SC 144/2019 (FDT)	25-08-2020	KAGGALIPURA POLICE STATION <b>Vs</b> A1. MUNIRAJA. P. ALIAS RAJA	A
27	SC 203/2019 (FDT)	25-08-2020	AVALAHALLI POLICE STATION <b>Vs</b> A1. SHARANKUMAR. S. ALIAS KABAB APPI ALIAS APPI	A
28	SC 221/2019 (FDT)	25-08-2020	HEBBAGODI POLICE STATION <b>Vs</b> A1. AKIL NAIR	A
29	SC 254/2019 (FDT)	25-08-2020	SOLADEVANAHALLI POLICE STATION <b>Vs</b> A1. VENKATESH	A
30	SC 262/2019 (FDT)	25-08-2020	TAVAREKERE POLICE STATION <b>Vs</b> A1. MADHU	A

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED:10/07/2020**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>CIVIL ARGUMENTS</u></b> 1) M.V.C. 471/2014 2) M.A. 41/2015 3) M.C. 64/2020 4) M.C. 7/2020 5) M.C. 106/2020 6) R.A. 192/2017 7) R.A. 195/2017</p> <p><b><u>Further Arguments:</u></b> 1) M.C. 165/2020</p> <p><b><u>Judgment:</u></b> 1) M.V.C. 73/2017 2) R.A. 36/2018</p>	<p><b><u>CRIMINAL ARGUMENTS</u></b> 1) CrI.A. 49/2019</p> <p><b><u>Objection:</u></b> 1) CrI.Misc. 747/2020 2) CrI.Misc. 757/2020 3) CrI.Misc. 764/2020 4) CrI.Misc. 773/2020 5) CrI.Misc. 779/2020 6) CrI.Misc. 787/2020</p> <p><b><u>Order:</u></b> 1) CrI.Misc. 731/2020 2) CrI.Misc. 738/2020</p> <p><b><u>To hear:</u></b> 1) CrI.Misc. 743/2020</p>

Sd/-  
7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP dated:28/5/2020 issued by Hon'ble High Court of Karnataka.